

**GOVERNMENT OF INDIA
SCIENCE AND TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:3193
ANSWERED ON:10.12.2002
WORLD INTELLECTUAL PROPERTY ORGANIZATION
CHANDRA PRATAP SINGH

Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:

- (a) whether competent authority of Department of Education and Cooperation used to participate in meetings of World Intellectual Property Organization;
- (b) if so, the details thereof;
- (c) whether WIPO invited contributions to be submitted before 26 April 2002, on the traditional knowledge including medicinal knowledge, agricultural knowledge, scientific knowledge and technical knowledge alongwith details of national periodicals, journals or gazettes concerning traditional knowledge related issues for immediate knowledge of patent examiners for defeating false claims;
- (d) if so, the details submitted including `Wealth of India` and Medicinal and aromatic plants abstract published by CSIR, if any;
- (e) whether information from Wealth of India was used to protect use of turmeric for wound healing; and
- (f) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF SCIENCE & TECHNOLOGY, (SHRI BACHI SINGH RAWAT)

- (a) to (f) : Information is being collected and will be laid on the Table of the House.